## Central Electricity Regulatory Commission New Delhi

## Review Petition No. 38/RP/2023

## in Petition No. 252/MP/2021

Subject : Review Petition seeking review of the order dated

8.2.2023 in Petition No. 252/MP/2021.

Date of Hearing : 8.5.2025

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Petitioner : Haryana Vidyut Prasaran Nigam Limited

Respondents : Union of India and 3 Others

Parties Present : Ms. Himangini Mehta, Advocate, HVPNL

Shri R. Rohli, Advocate, HVPNL

## **Record of Proceedings**

The learned counsel for the Petitioner submitted that despite the opportunity given, no reply has been received from any of the Respondents. She further requested the Commission to post the matter for arguments.

2. Based on the request, the Commission fixed the matter for arguments on **15.7.2025.** 

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)

